A Committee was constituted to review and suggest amendments to COTPA. The Committee has made a number of recommendations with regard to, *inter alia*, prohibition of smoking in public places, advertisements at point of sale, minimum legal age for sale of tobacco products and the penal provisions etc. The draft amendment bill along with the Notes on clauses was placed in public domain, as part of pre-legislative consultations, with a view to eliciting comments/views of the stakeholders including the general public and with the request to forward the comments on or before 15th February, 2015.

Opening of health centres in flood affected areas of Bihar

 \dagger 904. SHRI RAM NATH THAKUR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government proposes to provide medical facility to the poor in rural and flood affected areas of the country;
 - (b) if so, the details thereof; and
- (c) the districts of Bihar where health sub-centres have been opened in flood affected areas, the arrangements made by Government to open a health sub-centre in Khudiyahi village of Ramnagar panchayat under Phulparas block of Madhubani district in Bihar having a population of around fifteen thousand, where a health sub-centre is only on papers since Independence?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Public health being a State subject, primary responsibility to provide health care facilities lies on the State/UT Governments. Under National Rural Health Mission (NRHM) financial and technical supports is provided to the States/UTs to strengthen their health system. The support is provided for creation and upgradation of health infrastructure, contractual human resource, ambulances, mobile medical units, drugs etc. in rural and flood affected areas within the resource envelope of the States/UTs. The support under NRHM is provided on the basis of proposals contained in the Programme Implementation Plans (PIPs) of the States/UTs.

- (b) Funds provided to the States/UTs under NRHM RCH Flexible pool in 2014-15 is shown in the Statement (*See* below).
- (c) Public Health is a State subject. As per information provided by the State Government in the 27 flood affected districts, a total of 6852 Health Sub Centres (HSCs) are functional.

[†]Original notice of the question was received in Hindi.

Written Answers to

In Ramnagar Panchayat of Phulparas block of Madhubani district, one Health Sub Centre is functional at Ramnagar village. Health facility to Sudiyahi village is being catered from Ramnagar Health Sub Centre which is 1 km. from the village.

Statement Funds provided to the States/UTs under NRHM RCH Flexible pool in 2014-15

(₹in crore) S1. States 2014-15 Allocation Release No. 1 2 3 4 1. Andaman and Nicobar Islands 7.78 2.60 2. Andhra Pradesh 385.61 289.21 3. Arunachal Pradesh 129.28 96.96 4. Assam 733.44 244.48 5. Bihar 879.74 659.81 6. Chandigarh 3.60 2.70 7. Chhattisgarh 351.55 263.66 8. Dadra and Nagar Haveli 6.06 4.54 9. Daman and Diu 2.50 3.34 10. Delhi 57.01 42.76 7.70 11. Goa 10.26 12. Gujarat 457.63 343.23 13. Haryana 169.95 127.47 14. Himachal Pradesh 160.46 120.35 Jammu and Kashmir 339.49 254.63 16. Jharkhand 352.98 264.73 17. Karnataka 467.48 350.61 207.47 155.61 18. Kerala 19. Lakshadweep 0.86 0.64 20. Madhya Pradesh 828.43 621.32

248	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	3	4
21.	Maharashtra	790.50	592.87
22.	Manipur	81.69	61.27
23.	Meghalaya	86.02	64.51
24.	Mizoram	45.23	33.94
25.	Nagaland	59.87	44.90
26.	Odisha	468.05	351.04
27.	Puducherry	5.77	4.33
28.	Punjab	183.78	137.83
29.	Rajasthan	838.33	628.75
30.	Sikkim	21.10	15.82
31.	Tamil Nadu	464.63	348.47
32.	Tripura	88.37	66.27
33.	Uttar Pradesh	1695.30	1101.96
34.	Uttarakhand	210.13	157.60
35.	West Bengal	550.65	412.99
36.	Telangana	272.50	204.37
	Grand Total	11414.34	8082.43

^{1.} Allocation is per Original outlay/B.E.

New medication for swine flu cases

905. SHRIMATI SAROJINI HEMBRAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of swine flu positive cases detected and the number of deaths caused due to swine flu disease, so far, in various parts of our country, State-wise and district-wise during the last two months;
- (b) whether any new medication has been advised for its treatment apart from the existing one and whether there is abundant quantity of medicines available for the patients affected by the virus;

^{2.} Release is only Central Grants and do not include State share.

^{3.} Release for the F.Y. 2014-15 is updated up to 05.02.2015 and is Provisional.